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Title: Introduction of the Appropriation (Railways) Bill, 2016.

HON. SPEAKER: Item No17, hon. Minister.

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2015-16 for the purposes of Railways.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2015-16 for the purposes of Railways."

The motion was adopted.

SHRI SURESH PRABHU: I introduce** the Bill.

HON. SPEAKER: Item No. 18, hon. Minister.

SHRI SURESH PRABHU: I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2015-16 for the purposes of Railways, be taken into consideration."

HON. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2015-16 for the purposes of Railways, be taken into consideration."

The motion was adopted.

HON. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI SURESH PRABHU: I beg to move:

"That the Bill be passed."

HON. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

15.12 hours